

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/1138/2017

Date of decision: 10.04.2019

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Vasantha, age 52 years, D/o Kangaswami, working as Daily Wage Women Coolie, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #6135 Maloya Colony, U.T. Chandigarh. Group D.
2. Kolangi, age 53 years, S/o Sh. Mardai, working as Daily Wage Beldar, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #4113 Mauli Jagran, U.T. Chandigarh. Group D.
3. Walarmatti, age 51 years, D/o Sh. Turai Swami, working as Daily Wage Women Coolie, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #4088 Maloya Colony, U.T. Chandigarh. Group D.
4. Sinna Turai, age 51 years, S/o Sh. Mardai, working as Daily Wage Beldar, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #4088 Maloya Colony, U.T. Chandigarh. Group D.
5. Ramjeet, age 49 years, S/o Sh. Ram Asra, working as Daily Wage Beldar, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #2050, Sector 25-D, Chandigarh. Group D.
6. Godawari, age 52 years, D/o Late Sh. Pandu, working as Daily Wage Women Coolie, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #6299 Maloya Colony, U.T. Chandigarh. Group D.

7. Shekhar, age 47 years, S/o Late Sh. Kangai, working as Daily Wage Beldar, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #6180 Maloya Colony, U.T. Chandigarh. Group D.
8. Perumal, age 51 years, S/o Late Sh. Tirumalai, working as Daily Wage Beldar, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #446A, New Dhanas Colony, U.T. Chandigarh. Group D.
9. Shatrugan, age 52 years, S/o Late Sh. Babu Ram, working as Daily Wage Beldar, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #6559, Sector 56, Chandigarh. Group D.
10. Najjar Singh, age 52 years, S/o Late Sh. Amar Singh, working as Daily Wage Beldar, O/o Sub-Divisional Engineer Road, Sub Division No.3, MC Chandigarh, R/o #446A, New Dhanas Colony, U.T. Chandigarh. Group D.

VERSUS

... APPLICANTS

1. Union Territory, Chandigarh Administration, through its Secretary, Department of Engineering, U.T. Civil Secretariat, Sector-9, Chandigarh.
2. Chief Engineer, Union Territory, Chandigarh Administration, Engineering Department, U.T. Civil Secretariat, Sector-9, Chandigarh.
3. Commissioner, Municipal Corporation, Chandigarh, New Deluxe Building, Sector-17, Chandigarh.
4. Chief Engineer, Municipal Corporation, Chandigarh, New Deluxe Building, Sector-17, Chandigarh.
5. Executive Engineer, Road Division No.3, New Deluxe Building, Sector-17, Chandigarh.

... RESPONDENTS

PRESENT: Sh. Barjesh Mittal, counsel for the applicant.
 Sh. G.S. Chhina, counsel for respondents No.1, 2 and 5.
 Sh. Arvind Moudgil, counsel for respondents no.3 and 4.

ORDER (Oral)**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the parties are in agreement that this O.A. can be disposed of in terms of decision dated 19.11.2018 of the Hon'ble High Court in the case of **Mohinder Singh & Ors. vs. U.T. Chandigarh & Ors.** (CWP No.2841/2016), where similar issue with regard to regularization of daily wagers has been clinched. He also informs that based upon the said decision one of the O.A. bearing No.60/00671/2018 titled **Thangavel & Anr. vs. U.T. Chandigarh & Ors.**, has also been by this Tribunal, therefore, this case may be disposed of in the same terms.
2. Ordered accordingly. The operative part of the order is reproduced as under:-

"Accordingly, the present writ petition is disposed of with a direction to the Municipal Corporation, Chandigarh/Chandigarh Administration to take up the matter with the Government of India for creation of posts within a period of six month from today. It is made clear that in case the decision is not taken within the stipulated period as ordered hereinabove, taking into consideration the length of service of the petitioners, they shall be deemed to be regularized with all consequential benefits."

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 10.04.2019.
Place: Chandigarh.

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